

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.08.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4715 of 2025 in Comp. App. (AT) No. ___ of 2025	Ashok Kumar Khosla Vs. PGH International Pvt. Ltd. & Ors.	Anushree Kapadia
2.	I.A. No. 4716 of 2025 in Comp. App. (AT) No. ___ of 2025	Priyanka Uppal Vs. Substratal Solutions Pvt. Ltd. & Ors.	Manish Sharma
3.	I.A. No. 4717 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Noor Alam Vs. Sare Gurugram Pvt. Ltd. & Ors.	Dhananjai Jain
4.	I.A. No. 4718 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Air Wave Technocrafts Pvt. Ltd. Vs. Voltas Ltd.	Mahender Kumar
5.	I.A. No. 4719 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Iraki Trading Company Vs. C M Smith and Sons Ltd.	Prateek Kumar

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Assistant Registrar